

LOK SABHA
UNSTARRED QUESTION NO. 199
TO BE ANSWERED ON 18TH NOVEMBER, 2019

Allotment of Retail Outlets

**199. SHRI JASBIR SINGH GILL:
SHRIMATI PRATIMA MONDAL:**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total allotments of retail outlets in the past three years and the current year;
- (b) the outlets allotted to scheduled castes and scheduled tribes in the past three years and the current year, State-wise;
- (c) whether the Government proposes to include MPs/MLAs, who died in the hands of terrorists/maoists in Government Personnel (GP) category for allotment of LPG distributorships and RO dealership; and
- (d) if so, the details thereof?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) Public Sector Oil Marketing Companies (OMCs) have informed that they have allotted 19,670 Retail Outlets (ROs) during the last three years and current year (April-Sept 2019).
- (b) Details of State-wise number of ROs allotted (Letter of Intents issued) to Scheduled castes and Scheduled tribes during the last three years and current year (April-Sept 2019) are given in **Annexure**.
- (c) & (d) As per existing Dealer selection guidelines for retail outlets and LPG distributorships reservation for Government (including Para Military Personnel) and Public Sector Personnel category is provided to the personnel serving in different Departments of Central/State Governments and Public Sector undertakings of Central/State Government who are incapacitated or disabled while performing their duties. In case of death, while performing duties, their widows/dependents will be eligible under this category. Presently, there is no proposal under consideration for the inclusion of MPs/MLAs who died

in the hands of terrorist / maoists, for inclusion under this category for allotment of ROs and LPG distributorships.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.199 for answer on 18.11.2019 asked by Shri Jasbir Singh Gill and Shrimati Pratima Mondal, Hon`ble MPs regarding Allotment of Retail Outlets.

State-wise number of LOIs issued by Public Sector Oil Marketing Companies (OMCs) during the last three years and current year		
STATE	OMCs	
	SC	ST
Andaman & Nicobar	0	0
Andhra Pradesh	148	61
Arunachal Pradesh	50	57
Assam	21	54
Bihar	252	19
Chandigarh	23	5
Chhattisgarh	17	69
Dadar & Nagar Haveli	7	22
Daman & Diu	0	3
Delhi	5	0
Goa	3	1
Gujarat	101	204
Haryana	243	78
Himachal Pradesh	70	10
Jammu & Kashmir	25	10
Jharkand	19	40
Karnataka	180	92
Kerala	168	43
Lakshdweep	26	3
Madhya Pradesh	143	121
Maharashtra	321	181
Manipur	58	56
Meghalaya	0	26
Mizoram	0	35
Nagaland	0	29
Odisha	52	51
Pondicherry	5	7
Punjab	92	1
Rajasthan	276	141
Sikkim	46	32
Tamil Nadu	165	7
Telangana	239	126

Tripura	2	2
Uttar Pradesh	648	6
Uttrakhand	30	12
West Bengal	106	13
Grand Total	3541	1617